

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-05-2024 AT 10:30 AM**

**CP(IB) 745/7/HDB/2018  
AND  
IA (IBC) 837/2024 in IA 169/2021 & IA (IBC) 850/2024 in CP(IB) 745/7/HDB/2018  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

IDBI Bank Ltd

**...Financial Creditor**

**AND**

Kanakadhara Ventures Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 837/2024 in IA 169/2021**

Learned Counsel Mr Kalyan Chakravarthy, for applicant/Liquidator present through Video Conference.

Mr Rajesh Chillale, Liquidator present through Video Conference.

This is an application to take on record 11<sup>th</sup> progress report. Report taken on record.

Accordingly, **this application is allowed and disposed of.**

**IA (IBC) 850/2024**

Learned Counsel Mr Maharshi Viswaraj, for applicant present physically.

Learned Counsel Mr Kalyan Chakravarthy, for applicant/Liquidator present through Video Conference.

Mr Rajesh Chillale, Liquidator present through Video Conference.

At request of the liquidator for filing counter, matter adjourned to 19.06.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**